

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.(IB)-60(PB)/2017
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Portrait Advertising & Marketing Pvt. Ltd.
V/s
Mothers Pride Dairy India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 9 of insolvency and Bankruptcy Code 2016

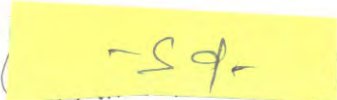
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Learned Counsel for the petitioner seeks time in order to file proof of e-mails sent by the respondent acknowledging the liability. The matter is adjourned for 21.04.2017.

Post the matter on 21.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
19.04.2017